

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5405
(To be answered on the 6th April 2017)**

CASES OF MISHAPPENING INCIDENTS

5405. SHRI GEORGE BAKER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of cases of mishappening and narrow escape from mishappening at the airports by the public and private airlines during the last three years and the current year across the country, State/UT-wise and year-wise;
- (b) whether the number of cases of mishappening by the private airlines are increasing in the country;
- (c) if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard;
- (d) whether the cases of violation of policy/guidelines by certain private airlines have also come to the notice of the Government during the abovesaid period; and
- (e) if so, the details thereof, State/UTwise and the action taken/proposed to be taken by the Government against the said airlines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) The details of mishappening and narrow escape from mishappening at the airports by the public and private airlines during the last three years and the current year across the country, State/UTwise and year wise is attached as Annexure-A.
- (b) No, Madam.
- (c) Does not arise in view of Part (b) above.
- (d) & (e) The cases of violation of policy/guidelines by certain private airlines have come to the notice of the Directorate General of Civil Aviation (DGCA). The details are given in Annexure-B.

Details of Mishappening and Narrow escape from Mishappening in India Year-wise and State-wise:

S. No.	State	Year				Total
		2014	2015	2016	2017 (Till Feb)	
1.	Maharashtra	1	3	6	-	10
2.	Tamil Nadu	-	-	1	-	1
3.	Goa	-	-	1	-	1
4.	Karnataka	1	2	1	-	4
5.	Haryana	1	-	-	-	1
6.	Uttar Pradesh	3	-	-	-	3
7.	Arunachal Pradesh	-	1	-	-	1
8.	Delhi	2	3	5	2	12
9.	Madhya Pradesh	1	2	1	-	4
10.	Jammu and Kashmir	-	1	-	-	1
11.	Rajasthan	1	-	1	-	2
12.	Gujarat	1	-	-	-	1
13.	Nagaland	-	1	-	-	1
14.	Assam	1	-	-	-	1
15.	Telangana	2	-	-	-	2
16.	Kerala	1	1	-	-	2
17.	West Bengal	-	1	1	-	2
18.	Andhra Pradesh	-	-	1	-	1
	Total	15	15	18	2	50

1

Annexure-B

Details of violation of Policy/guidelines by certain private airlines:-

S. No.	Name of Airlines and State	No of cases year wise				Total
		2014	2015	2016	2017(till Feb)	
1.	Air Asia (India) Pvt. Ltd. Karnataka	Suspension-05 Total-05	Suspension-03 Derostered-02 Total-05	Suspension-01 Total-01	---	11
2.	Jet Airways (India) Pvt. Ltd. Maharashtra	FATA Cancelled-01 Suspension-53 Warning-03 Total-57	Corrective training-2 Suspension-59 Warning-03 Withdrawal of approval- 03 Cancellation-01 Total-68	Suspension- 06 Warning-27 Total-33	Suspension-5 Total-5	163
3.	Jet Lite (India) Ltd Maharashtra	Suspension- 07 Warning-01 Total- 08	Suspension- 03 Warning- 02 Total-05	0	--	13
4.	Spice Jet Ltd. Delhi	Suspension- 41 Warning- 06 Withdrawal of form 4-03 Total- 50	Corrective Training-03 Suspension- 21 Warning-02 Total-26	Suspension- 40 Warning- 27 Withdrawal-02 Total-69	Suspension-3 Warning- 3 & Offroster-1 Total- 7	152
5.	Go Airlines (India) Maharashtra	Suspension- 16 Warning-03 Total- 19	Suspension- 18 Warning- 04 Derostered- 01 Total- 23	Suspension- 02 Warning-01 Total- 03	Suspension-1 Total-1	46
6.	Inter Globe Aviation Pvt. Ltd. (Indigo) Delhi	Suspension- 29 Warning-03 Total- 32	Corrective Training-01 Suspension- 37 Total-38	Suspension- 04 Warning-03 Total-07	Suspension-6 Total-6	83
7.	Vistara Delhi	NA	Suspension- 05 Warning- 01 Total-06	Suspension- 02 Total-02	---	8
8.	Air pegasus Pvt. Ltd. Karnataka	NA	NA	Warning - 2 AOP Suspension- 1 Total - 3	---	3
9.	Turbo- Megha Andhra Pradesh	NA	NA	Suspension -2 Total-2	---	2
10.	Air Costa Andhra Pradesh	--	--	---	Warning- 1 Total-1	1

2